

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 13 TH OF OCTOBER, 2000

Original Application No.472 of 1995

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.DAYAL, MEMBER(A)

Virendra Singh, S/oLate Babban Singh
R/o489, EF Gaya Colony, Mughalsarai,
Varanasi.

... Applicant

(By Adv: shri S.K.Dey)

Versus

1. Union of India through the General Manager, Eastern railway, Calcutta-1
2. The Chief Personnel Officer Eastern railway Calcutta-1.

... Respondents

O R D E R(Oral)

(By Hon.Mr.Justice R.R.K.Trivedi,V.C.)

The case of the applicant is that he joined in Railways as Teacher on 6.8.1976. He has already completed 12 years of service and is entitled for promotion in senior grade in the scale of pay of '1400-2600. Before coming to this Tribunal the applicant filed representation before Chief Personnel Officer, Eastern railway, Calcutta-1, Respondent no.2. The grievance is that the representation has not been decided. Considering the facts and circumstances, as determination of several questions of fact would be necessary for ^{"granting relief"} ~~arguing~~, we think it appropriate that respondent no.2 may be directed to decide the application of the applicant expeditiously.

:: 2 ::

The application is accordingly disposed of finally with the direction to the respondent no.2 the Chief Personnel Officer, Eastern Railway, Calcutta-1 to decide the representation of the applicant by a reasoned order within a period of three months from the date a copy of this order is filed before him. To avoid delay, it shall be open to the applicant to file a fresh copy of the representation alongwith the copy of this order. There will be no order as to costs.

Dated: 13.10.2000

A.M.

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V.C.

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